

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-106**  
New IA 3379/2020  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

Nisus Finance & Investment Managers LLP &Anr.  
Vs.  
M/s. Earthcon Universal InfratechPvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

**SECTION**

U/s 7 IBC Code 2016

**Order delivered on 16.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

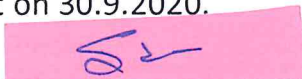
For the Applicant/FC : Mr. Shikhil Suri, Ms. Nikita Thapar, Advocates  
For the Respondent/CD : Ms. Shweta Saini, Advocate, Mr. Jitender Arora, IRP in person  
For the RP :

**ORDER**

**IA-3379/2020 filed in IB-1348/ND/2019 :**

Counsel for the IRP has filed the Memo of Parties. The same is taken on record. The Registry is directed to issue notice to the Respondents. The Counsel for the IRP is permitted to send private notice to the Respondents by all modes and file the proof of service along with an affidavit before the next date of hearing.

List on 30.9.2020.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-106**  
New IA 3675/2020  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

Nisus Finance & Investment Managers LLP &Anr.  
Vs.  
M/s. Earthcon Universal InfratechPvt. Ltd.

...FINANCIAL CREDITOR

..RESPONDENT

**SECTION**

U/s 7 IBC Code 2016

**Order delivered on 16.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

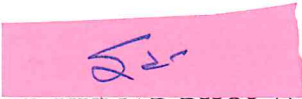
For the Applicant/FC : -  
For the Respondent/CD :  
For the RP :

**ORDER**

**IA-3675/2020 filed in IB-1348/ND/2019 :**

Matter called. No representation.

The said I.A. stands **dismissed in default.**

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Jyoti